

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7063
ANSWERED ON:18.05.2012
ATMS BY NBFCS
Gaddigoudar Shri P.C.

Will the Minister of FINANCE be pleased to state:

- (a) whether the Government has any proposal to allow Non Banking Financial Companies (NBFCs) to set up ATMs in the country;
- (b) if so, the details thereof;
- (c) whether the Government has any proposal to increase the number of ATMs in rural areas of the country; and
- (d) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a) to (d): To increase the outreach of banking facilities to smaller centres and establishment of Automated Teller Machines (ATMs) in such centres, Reserve Bank of India (RBI) issued draft guidelines to permit non-banks to set-up, own and operate White Label ATMs (WLAs). Non-bank entities proposing to set-up WLAs would require authorisation from RBI under the Payment and Settlement Systems Act, 2007; and would be required to establish ATMs at smaller centres in the proportion prescribed by RBI. The detailed draft guidelines are available in public domain at RBI website www.rbi.org.in.